

Objectives, thrusts and Macros-Dimensions of the Eighth Plan 1992-97 and Annual Report of and review on the working of the Institute of Applied Manpower Research, New Delhi for 1990-91 etc.

THE MINISTER OF STATE OF MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): I beg to lay on the Table

- (1) A copy of the Objectives, Thrusts and Macros-Dimensions of the Eighth Plan-1992-97 (Directional Paper) (Hindi and English versions)[Placed in Library See No. LT-1324/92]
- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Applied Manpower Research, New Delhi, for the year 1990-91 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute of Applied Manpower Research, New Delhi, for the year 1990-91.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.[Placed in Library See. No LT-1325/92]

Notifications under All India services, Act 1951 and Review on and Annual Report of Semiconductor Complex limited, Sas Nagar in 1990-91 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): I beg to lay on the Table-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:-
 - (i) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 1991 published in Notification No. G.S.R. 646 in Gazette of India dated the 9th November, 1991.
 - (ii) The Indian Administrative Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 1991 published in Notification No. G.S.R. 659 in Gazette of India dated the 23th November, 1991.
 - (iii) The Indian Police Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1991 published in Notification No. G.S.R. 654 in Gazette of India dated the 16th December, 1991.
 - (iv) The Indian Police Service Eighth Amendment Regulations, 1991 published in Notification No. G.S.R. 655 in Gazette of India dated the 16th November, 1991.
 - (v) The Indian Administrative Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 1991 published in Notification No. G.S.R. 699 in Gazette of India dated the 21st November, 1991.
 - (vi) The Indian Police Service (Pay) (Fixation of Cadre Strength) Ninth Amendment Rules, 1991 published in Notification No. G.S.R. 700 in Gazette of India dated the 21st November, 1991.